



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/175/2016  
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others  
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	G. VIKRAMAN	Representing Counsel for Respts 1 & 2.	
2.	B. Dhanaraj For Vidyashankar in the pet	in the pet	

**ORDER**

Shri B Dhanaraj, representing senior counsel for petitioners present. Shri G Vikraman, counsel for R1 & R2 present and prayed time for filing sur rejoinder, Time extended at request. Put up on **08.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)